NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

82

C.P No.10/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Andromeda Sales and Distribution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

01

HEMANT SETHI

ADVOCATE

Jumie H

ORDER

CP 10/66/NCLT/MB/MAH/2017

The Company Petitions allowed.

, Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)